

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/223/ (IB)/2017
NAME OF THE PETITIONER(S) : R. RAJENDRAN
NAME OF THE RESPONDENT(S) : SRI VISHWA FOUNDRY PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	R. VIDHYA SHANKAR	ADV. FOR PETITIONER	R. Vidhya Shankar
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ORDER

Shri R Vidhyashankar, counsel for petitioner present and prayed further time for filing memo in in view of the appointment of Official Liquidator by the Hon'ble High Court of Madras. The matter is posted for passing appropriate order. Put up on 03.07.2017 at 2.30 P.M.


(K.Anantha Padmanabha Swamy)
Member (Judicial)